

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.119-IA 135 of 2023
Item No.120-IA 771 of 2022
In
CP(IB)/242(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ashwinbhai Laljibhai Viradiya Partner of Asmi Enterprise
V/s
DNB Impex Private Limited

.....Applicant

.....Respondent

Order delivered on 19/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parekh Advocate, Mr. Urvesh K Gor
For the Respondent :

ORDER

Due to paucity of time, the matter stands adjourned.

List for hearing on 13.07.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**